

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/24/2018  
NAME OF THE PETITIONER(S) : A.K.MANSOOR  
NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD  
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

- |    |                     |                        |                     |
|----|---------------------|------------------------|---------------------|
| 1. | S.P. Muralikrishnan | Counsel for<br>R1 & R4 | S.P. Muralikrishnan |
| 2. | Am. Sridharan       | Counsel for Petitioner | Am. Sridharan       |
| 3. | KAUSHIK N SHARMA    | Counsel for R2 & R5    | Kaushik N Sharma    |

**ORDER**

Counsel for Petitioner present. Counsel for R1 and R4 present and prayed time for filing counter. Counsel for R2 and R5 also prayed time to give reply to the interim relief prayed by the Petitioner. At request, time is enlarged. **Put up** along with connected matter CP/12/2018 on 06.09.2018.

Sd/-

(S VIJAYARAGHAVAN)  
Member (Technical)

Sd/-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)